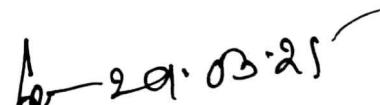


IN THE HIGH COURT OF JUDICATURE AT PATNA

**Notice Regarding Extension of Quotation Submission Period in
Tender Notice no. 01/2024-25 [A. D. (Establishment)]**

In continuation of Court's Tender Notice no. 01/2024-25 [A.D. (Establishment)] through which quotations had been invited from the reputed firms/suppliers for supply of 40 pieces flag and flag cover in the name as "JUDGE, HIGH COURT PATNA" for use of the Court, it is hereby informed that the time for the submission of quotation is **extended up to 03:00 PM of 09th April, 2025 (Wednesday)**. The Tender Box will be opened on the last day of tender submission at 3:30 PM in presence of all the bidders and authorized Officers of Patna High Court near the Chambers of the undersigned.

All the other terms and conditions of the aforesaid Tender notice will remain same.


(Sushil Kumar)
Registrar (Establishment)
Patna High Court

Date 29.03.2025